

केन्द्रीय सरकार के कर्मचारियों को  
सवारी भत्ता

5692. श्री धनशाह प्रधान : क्या अब और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बम्बई के अध्यायुक्त ने 1968-69 में निर्णय किया था कि वहां पर काम करने वाले कर्मचारियों को उनके घर से कार्यालय तक आने के लिये सवारी भत्ता दिया जायेगा ; और बम्बई उच्च न्यायालय ने भी उपयुक्त निर्णय के पक्ष में फैसला दिया था ;

(ख) यदि हां, तो क्या केन्द्रीय सरकार के कर्मचारी या अन्य ऐसे बड़े नगरों में काम करने वाले कर्मचारियों को भी उपयुक्त सुविधाएँ दी जा रही है ; और

(ग) यदि नहीं, तो सरकार इस सम्बन्ध में क्या कार्यवाही कर रही है ?

धन और पुनर्वास मंत्री (श्री आर. के. शाहिलकर) : (क) सूचना एकत्र की जा रही है।

(ख) और (ग). बम्बई और इसी प्रकार के अन्य बड़े-बड़े नगरों में केन्द्रीय सरकार के कर्मचारियों को उनके घर से कार्य-स्थल तक आने जाने के लिए कोई वाहन या परिवहन सुविधा ग्राह्य नहीं है। नीति में किसी प्रकार के संशोधन के लिए तीसरे वेतन-आयोग की सिफारिशों की प्रतीक्षा करनी होगी।

Damage of Wheat due to rain in Punjab  
Haryana, Madhya Pradesh and  
Uttar Pradesh

5693. SHRI BHOGENDRA JHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether large stocks of wheat lying with farmers in Punjab, Haryana, Madhya Pradesh and Uttar Pradesh got damaged in the recent heavy rains ;

(b) if so, the extent of damage caused ; and

(c) whether Government will compensate the farmers for their loss ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). The information is being collected from the State Governments and will be laid on the Table of the Sabha.

Permit Holders of Steel in West Bengal

5694. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of permit holders functioning in West Bengal for purchase of steel ;

(b) whether any enquiry has been made to verify the actual requirements and consumption of the permit holders in West Bengal ; and

(c) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) There is no "permit" or quota holder in any State at present for purchase of steel, as the system of allocation of quotas has been abolished.

(b) and (c). Do not arise.

Production and Consumption of Ghee  
in the Country

5695. SHRI INDER J. MALHOTRA : Will the Minister of AGRICULTURE be pleased to state :

(a) the estimated production and consumption of ghee in India ;

(b) the estimated consumption of ghee in metropolitan and large urban centres and sources of supply thereof

(c) the number and names of modern plants producing ghee and their out put during the last three years ; and

(d) whether Government have taken any steps to encourage production of ghee in organised sector to ensure purity of stuff hygienic preparation and marketing and also to check adulteration ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) The production of ghee is generally estimated on the basis of quinquennial livestock census figures. The last census was held in 1966, when the production was estimated as 3,65,000 tonnes approximately. The demand of ghee being large, it may be reckoned that the entire production is consumed.

(b) The information is not available.

(c) Material is being collected and will be placed on the table of the Sabha when received.

(d) Yes. Organised Dairies are being encouraged to produce quality ghee by modern methods of processing. Under the AGMARK Scheme, parties desirous of grading ghee are required to obtain certificate of Authorisation from the Agricultural Marketing Adviser. This certificate is issued only after proper testing of the samples by a qualified and approved chemist who also supervises the packing of ghee.

#### Production of Skimmed Milk Powder

5696. SHRI INDER J. MALHOTRA : Will the Minister of AGRICULTURE be pleased to state :

(a) the total production and value of Skimmed Milk Powder annually;

(b) the estimated requirements by 1975 for various nutritional feeding programmes and for consumption in urban centres especially by lower middle class;

(c) the gifts of skimmed milk powder received during last three years and the programme of offers during the Fourth Plan period; and

(d) whether there is any plan to encourage indigenous production and distribution of skimmed milk powder ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) The estimated production of milk powder (both skimmed and whole) during the year 1970 was 7,288 tonnes of the approximate value of Rs. 6.44 crores (exclusive of taxes).

(b) The annual requirements of skimmed milk powder under the various nutritional programmes and for supply to urban milk schemes including additional requirements of Milk Schemes located in Bombay, Calcutta, Delhi and Madras covered by Operation Flood are estimated to be about 50,000 tonnes to 55,000 tonnes.

(c) During the last three years, gift supplies of skimmed milk powder totalled 53,432 tonnes, exclusive of the supplies received under Operation Flood. Under Operation Flood, World Programme have agreed to supply 1,26,000 tonnes of skimmed milk powder from July, 1970 to June, 1974.

(d) Indigenous production is being encouraged by restricting unfettered imports and by encouraging establishment of new capacity for the manufacture of skimmed milk powder in areas where surplus fluid milk is available.

#### Curtailment in rice production in view of Imports from South East Asian Countries

5697. SHRI ERASMO DE SEQUEIRA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether certain South Asian countries have been pressing us to purchase their rice surpluses;

(b) if so, whether Government have considered curtailing rice production in this country as a result of this pressure; and

(c) the action proposed by Government in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) There